

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 22541/2018

(Arising out of impugned final judgment and order dated 18-05-2018 in SA No. 137/2018 passed by the High Court Of Judicature At Allahabad)

SATYA PRAKASH DUBEY

Petitioner(s)

VERSUS

THE DEPUTY DIRECTOR OF EDUCATION & ORS.

Respondent(s)

Date : 19-06-2018 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MS. JUSTICE INDU MALHOTRA
(VACATION BENCH)

For Petitioner(s) Mr. Manoj K.Mishra, AOR(Mentioned by)

For Respondent(s)

UPON being mentioned the Court made the following
O R D E R

List the matter on 21st June, 2018.

(ANITA MALHOTRA)
COURT MASTER

(RAJINDER KAUR)
BRANCH OFFICER

(Mentioning slip is attached with R/P)